

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 15.03.2019

**ORDER NO. 60 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 46 of 2019 for CESTAT, Mumbai constituting Division Bench for hearing part-heard matters as follows:-

**On 15/03/2019 at 02.30 p.m.** Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following part-heard matters:-

E/122,123/2011

By order,

  
**(Bineesh Kumar K. S.)**  
**Registrar**

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Dy. Registrar